NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/234/2016

NAME OF THE PETITIONER(S)

: Ayoli Abdulla

NAME OF THE RESPONDENT(S)

: M/s Meezan Realtors Private Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(. Dr.k.S. Ravichandran, PCS S. Manjula Devi, Adr 2. Rajasekhan VK

SMCUMM Counsel for the Resp Ho 4. Rajanthan.

ORDER

Counsel representing both the parties present. Counsel for respondents submitted that all the documents including original share transfer forms were filed which could be ascertained by the counsel for the petitioner from the Registry. The matter is fixed for final arguments. Put up on 12.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)